

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

IA 24/2018 IN CP (IB)-1061/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.07.2018**

NAME OF THE PARTIES: **UNION BANK OF INDIA**

v/s.

GURUASHISH CONSTRUCTION PVT. LTD.

SECTION 7 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

4. IA 24/2018 IN CP (IB)-1061/I&BC/(MB/2017

At request of the Resolution Professional, two weeks' time has been granted as requested by the Counsel appearing on behalf of the Resolution Professional, list this matter for hearing on 9.8.2018.

SD/-

RAVIKUMAR DURASAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)